GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.906 ANSWERED ON 02.12.2021

POWER PROJECTS FINANCED BY PFC AND REC

906. SHRI UTTAM KUMAR REDDYNALAMADA:

Will the Minister of POWER be pleased to state:

- (a) the details of amount sanctioned and disbursed by Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) for power and irrigation projects to various State Governments or their corporations or any of their agencies during the last three years and the current year; year-wise;
- (b) whether the irrigation projects financed by PFC and REC received approvals from the Ministry of Jal Shakti and Ministry of Environment, Forest and Climate Change and if so, the details thereof;
- (c) the details of the terms of lending of the PFC and REC to various State Governments or their corporations or their agencies including interest rate, loan tenure, number of years of moratorium left and the beginning of repayment of the principal amount; and
- (d) the details of physical progress in this regard in various States?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a): The details of amount sanctioned and disbursed for Power and Irrigation projects during the last three years and the current year (upto 24.11.2021) by Power Finance Corporation (PFC) Ltd and REC Ltd (formerly known as Rural Electrification Corporation Ltd) are furnished at Annexure-I.
- (b): The details of approvals from the Ministry of Jal Shakti and Ministry of Environment, Forest and Climate Change for irrigation projects financed by PFC Ltd and REC Ltd are furnished at Annexure-II and Annexure-III respectively.
- (c) & (d): The main sanction terms stipulated in regard to irrigation projects funded by PFC Ltd and REC Ltd and Physical progress are brought out at Annexure-IV and Annexure-V respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 906 ANSWERED IN THE LOK SABHA ON 02.12.2021

<u>Statement showing the details of sanction and disbursement by Power Finance</u>

<u>Corporation:</u>

(Amount in Rs. Cr)

Financial Year	Sanction			Disbursemen		
	Power Generation	*EM component of Irrigation	Total	Power Generation	*EM component of Irrigation	Total
2018-19	5994	7785	13779	16128	9903	26031
2019-20	16044	14075	30119	15457	7855	23312
2020-21	31415	2425	33840	14160	5871	20031
2021-22 upto 24.11.21)	-	14940	14940	4308	4005	8313
Total	53453	39225	92678	50053	27634	77687

^{*}Electro-mechanical (EM) components, sub-stations, transmission lines and associated civil works of Irrigation project

Statement showing the details of sanction and disbursement by REC LTD:-

(Amount in Rs. Cr)

Financial Year	Sanction		Disbursement			
	#Power Generation	*EM & HM component of Irrigation Project	Total	Power Generation	*EM & HM component of Irrigation Project	Total
2018-19	15169	12801	27970	22843	4025	26868
2019-20	31393	18751	50144	20511	7059	27570
2020-21	19105	23739	42844	14462	5455	19917
2021-22						
(upto		5723	12627	8361	3224	11585
24.11.21)	6904					
Total	72571	61014	133585	66177	19763	85940

^{*}Electro-mechanical (EM) components, sub-stations, transmission lines and associated civil works of Irrigation project, # Power Generation Projects including Renewable Energy

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 906 ANSWERED IN THE LOK SABHA ON 02.12.2021

Statement showing the status of approvals from the Ministry of Jal Shakti Gazette

Notification Dated 15th July 2021 and Ministry of Environment, Forest and Climate

Change for the Irrigation projects funded by PFC is as follows:

State	Project Name	Ministry of Jal Shakti	Ministry of Environment, Forest and Climate Change
Telangana	Telangana : Kaleshwaram Project	Approved	Obtained
Telangana	Palamuru Rangareddy Lift Irrigation Project	Un-approved Timeline available till 15 th January 2022.	To be obtained.
Andhra Pradesh	Rayalseema Drought Mitigation Project	The project is not listed in the Ministry of Jal Shakti Gazette Notification dated 15 th July, 2021. However, The borrowing utility has confirmed that the approval will be obtained within the proscribed timeline of 15 th January 2022, if required.	To be obtained.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 906 ANSWERED IN THE LOK SABHA ON 02.12.2021

Statement showing the status of approvals from the Ministry of Jal Shakti /CWC clearance and Ministry of Environment, Forest and Climate Change for the Irrigation projects funded by REC (where loan agreement has been executed) is as follows:

State	Project Name	Approval of Ministry of Jal Shakti/ CWC Clearance	Ministry of Environment, Forest and Climate Change clearance
Telangana	Kaleshwaram Project	Obtained The works of lifting additional 1 TMC water are listed under <i>Unapproved</i> project list of Ministry of Jalshakti notification dated 15.07.2021. KIPCL vide letter dated 15-11-2021 has made a request to Ministry of Jalshakti for deleting additional 1 TMC from the un-approved list of the notification and the State Govt. is pursuing in this regard with Ministry of Jalshakti.	Obtained
Telangana	Indiramma Flood Flow Canal (IFFC)	Obtained	Obtained
Telangana	J. Chokkarao - Devadula Lift Irrigation project	Obtained	Obtained
Telangana	Sita Rama Lift Irrigation Project	Un-approved Borrower has informed that clearances from CWC is under progress	Obtained
Telangana	PV Narasimha Rao – Kanthanapally Sujala Sravanthi Scheme	Un-approved Borrower has informed that clearances from CWC is under progress	Obtained
Andhra Pradesh	Chintalapudi Lift Irrigation Scheme	Secretary, Water Resources, Govt of AP vide letter dated 17.11.2021 intimated that CWC clearance is not mandatory	Under process.
Andhra Pradesh	Kondaveetivagu Lift Scheme – Flood Relief Scheme	Borrower has informed that CWC clearance is not required	Not required as submitted by borrower
Andhra Pradesh	Purushottapatnam Lift Irrigation Scheme	Secretary, Water Resources, Govt of AP vide letter dated 17.11.2021 has intimated that separate approval is not required	Under process
Andhra Pradesh	YSR Palnadu Drought Mitigation Project	Secretary, Water Resources, Govt of AP vide letter dated 17.11.2021 has intimated that the CWC clearance is not required.	Secretary, Water Resources vide letter dated 17.11.2021 has intimated that the clearance is not required.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 906 ANSWERED IN THE LOK SABHA ON 02.12.2021

<u>Statement showing the main sanction terms stipulated to irrigation projects funded by PFC is</u> as under:

	T	T	1	T	1	T	T	
Entity	Project	Interest	Loan	Moratori	Repay	Loan	Physic	al progress
	Name	Rate	Tenur	um on	ment	Security		
			е	Principa	Start			
				I	Date			
				repayme				
				nt after				
				COD				
Telangana:	Kaleshwa	9.2%-	12	6	15-Oct-	State	Project	t consists of
	ram	11.00%	years	months	2022	Govt.	7 links	s. Link-wise
Kaleshwara	*Project	p.a.				Guarante	progre	ss is below:
m Irrigation						e within		
Project						FRBM		Physical
Corporation						Limits	Link	Progress
Limited							LIIIK	(%)
							1	100%
							ii	100%
							iii	76%
							IV	92%
							V	57%
							VI	25%
							VII	55 %
	Palamuru	10.65% -	15	6	15-Oct-	State	The	project
	Rangared	11.00%	years	months	2024	Govt.	consis	ts of 5
	dy Lift	p.a.				Guarante	stages	. The stage-
	Irrigation					e within	wise	approximate
	Project					FRBM	physic	al progress
						Limits	of the	project as
							on Oct	ober 2021 is
							as folio	ows:
							Stag	Physical
							e	Progress
								(%)
								49%
							II	70%
							III	67%
							IV	52%
							5th Sta	age is under
							approv	al of State
							Govern	ment. PFC
							has no	t funded 5th
							Stage	of the
							project	t .

Andhra	Rayalsee	10.65%	12	6	15-Oct-	State	The loan sanction
Pradesh:	ma	p.a.	years	months	2026	Govt.	letter was issued
Andhra	Drought					Guarante	on 10th September
Pradesh	Mitigatio					e within	2021. The loan
Rayalseem	n Project					FRBM	documents are yet
a Drought						Limits	to be executed.
Mitigation							
Projects							
Developme							
nt							
Corporation							
Limited							

CoD: Commercial operation date.

^{*} Irrigation

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 906 ANSWERED IN THE LOK SABHA ON 02.12.2021

Statement showing the major sanction terms stipulated and physical progress of irrigation projects funded by REC (where loan agreement has been executed) is as under:

Entity	Project Name	Interest Rate	Loan Tenure	Moratorium on Principal repayment	Completion period upto	Loan Security	Physic al Progre ss
Telangana: Kaleshwaram Irrigation Project Corporation Limited (KIPCL)/ Kaleshwaram Project	E&M, H&M and associated Civil works for lifting capacity enhancement of existing system by 1.1 TMC (Thousand Million Cubic Feet) water per day from Sripada Yellampally Project (SYP) to Mid Mannair Reservoir under Link 2	10.90% p.a.	12 years	Up to Completion Period	May,2022	State Govt. Guarantee &Hypothecation of assets created under the schemes. Further, Repayments & interest obligations of REC's loans are to be served through provision	<u>20</u> %
	E&M, H&M and associated Civil works For lifting of additional 1 TMC water per day from Medigadda Barrage on Godavari River to Reservoir at Sripada Yellampally Project (SYP)) under Link-1	10.90% p.a.	12 years	Upto Completion Period + 6 months	March,2022	in the state govt. budget.	100%
	E&M, H&M and associated Civil works for lifting of additional 1 TMC water per day from Mid Mannair Reservoir to Sri Komaravelli Mallana Sagar Reservoir under Link-4	10.90% p.a.	12 years	Up to Completion Period + 6 months	March,2022		15%
<u>Telangana</u> :	Indiramma Flood Flow Canal (IFFC)	11% p.a.	12 years	Up to Completion Period + 6 months	Apr³22	State Govt. Guarantee.	90%
Telangana State Water Resource Infrastructure	J. Chokkarao - Devadula Lift Irrigation project	11% p.a.	12 years	Up to Completion Period + 6 months	Apr'22	Further, Repayments & interest obligations of REC's loans are to be	80%
Development Corporation Ltd. (TSWRIDCL)	Sita Rama Lift Irrigation Project	11% p.a.	12 years	Up to Completion Period + 6 months	Apr'23	served through provision in the state govt. budget.	90%
	PV Narasimha Rao – Kanthanapally Sujala Sravanthi scheme	11% p.a.	12 years	Up to Completion Period + 6 months	Sept'21		99%
Andhra Pradesh Andhra Pradesh Water Resource Development Corporation (APWRDC)	Chintalapudi Lift irrigation scheme	10.50% p.a	10 years	5 years from first disbursement i.e. upto 05.02.25	Jun'22	State Govt. Guarantee &Hypothecation of assets created under the scheme.	83%
	Kondaveetivagu Lift scheme – Flood relief Scheme	10.50% p.a	10 years	3 years from first disbursement i.eupto 05.02.23	Project Completed	Further, Repayments & interest obligations of REC's loans are to be served through provision in	Project Comple ted
	Purushottapatnam Lift irrigation scheme	10.50% p.a	10 years	3 years from first disbursement i.e. upto 05.02.23	Project Completed	the state govt. budget.	Project Comple ted
	YSR Palnadu Drought Mitigation Project	10.60% p.a	12 years	Up to Completion Period + 6 months	Jun'22		33%